

truction of houses for tribals in Gujarat have been submitted by the State Government from 1968-69 to 1972-73. However, under the normal Plan pro-

gramme for Scheduled Tribes under the Backward Classes Sector the following two approved schemes with their expenditure are given below :—

Name of Scheme	(Rupees in lakhs)				
	1968-69	1969-70	1970-71	1971-72	1972-73
(i) Financial assistance to Halpatis for housing and house-sites.	3.60	3.54	3.03	8.04	17.80†
(ii) Financial assistance to Co-operative Housing Societies.	20.00*	1.28	—	4.65	27.71†

*Relates to all categories of Backward Classes.
 †Anticipated expenditure.
 (b) and (c). Do not arise.

DEVELOPMENT AND MAINTENANCE OF PORTS

1833. SHRI I. K. KALANIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total amount sanctioned by Government for the development, repairs and maintenance of ports during the last three years;

(b) the amount of expenditure incurred by the State Governments during these years; and

(c) whether the full demand of Gujarat State Government has been met with during these years; and if not the reasons thereof, and the amount proposed to be allotted for the year 1973-74?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Presumably, information is required in respect of minor ports included in the Centrally Sponsored Schemes for the development of which Government of India gives loan assistance.

Loans totalling Rs. 450.92 lakhs were sanctioned to maritime States concerned during the financial years 1969-70, 1970-71 and 1971-72.

(b) Information is being collected from State Governments.

(c) Yes; it is premature to decide on the allocation for 1973-74 now.

NATIONAL HIGHWAYS

1834. SHRI I. K. KALANIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total amount sanctioned for repairs and maintenance and construction of National Highways in all the States; state-wise, during the last three years and for the year 1972-73;

(b) the total expenditure incurred by the State Governments during the above period; and

(c) the amount proposed to be allotted for the year 1973-74 and the criteria adopted in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA) : (a) and (b). Two statements giving the requisite information regarding maintenance and repairs (Statement I) and construction of National Highways (Statement II) are attached. [See Appendix LXXXIII Annexure Nos. 1 and 2.] The final al-

lotments for National Highways construction works are based on the final requirements intimated by the State Govts, themselves in the light of the actual progress.

(c) A total provision of Rs. 1508.98 lakhs for Maintenance and Repairs of National Highways and Rs. 6388.70 lakhs for construction of National Highways has been proposed for inclusion in the Budget Estimate for 1973-74. Subject to approval by Parliament, this amount will be available for allotment to State Governments. The criteria adopted for allotment for National Highway (Original) construction works is the actual progress made on each National Highway work on the ground, that expected during the financial year and the assessment made by the State Government concerned of their requirement based there on and intimated to the Government of India.

PURCHASE AND SUPPLY OF TRACTORS' THRESHERS AND HARVESTERS TO STATES

1835. SHRI B. C. BHAGAWATI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of tractors, threshers and harvesters purchased and supplied to the different States during the Fourth Five Year Plan;

(b) the number of tractors, threshers and harvesters that were imported and the number manufactured indigenously; and

(c) the cost of manufacture of tractors, threshers and harvesters in the country and the foreign exchange involved in their imports ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

AMOUNT ALLOTTED FOR PRODUCTION OF RABI CROP

1836. SHRI B. C. BHAGWATI: Will the Minister of AGRICULTURE be pleased to state :

(a) (i) the amount allotted for different Stages for increased production of rabi crops this year;

(ii) the amount actually drawn by the respective States;

(hi) how much money has been spent by each of the States;

(iv) what is the target for each State and the actual production in 1972-73 as compared to the previous year's State-wise; and

(b) (i) have threshers and harvesters been specially purchased for the current rabi crop;

(h) have these been supplied to the Agro Industries Corporation or to farmers direct;

(iii) the number of threshers, harvesters etc. supplied to the different States in the country in connection with the rabi cultivation programme for this year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) (i) to (iii) An amount of about Rs. 152 crores was administratively approved by the Government of India as assistance to State Governments for taking up minor irrigation schemes under the Emergency Agricultural Production Programme for increasing the production of rabi crops this year. On the basis of the progress of expenditure and that anticipated to be incurred up to 31-3-73, an amount of Rs. 146 crores has so far been released to the State Governments. In addition, a sum of about Rs. 100 crores has also been released to State Governments as short-term loan for purchase and distribution of agricultural inputs like seeds, fertilisers and pesticides. A statement giving State-wise details of Central assistance is attached.